

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/238/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.12.2017

NAME OF THE COMPANY: V K Healthsolutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Rakesh Kumar, Ms. Preeti Kashyap and Ms. Chetan

ORDER

Reserved for orders.

-s-d-1

(S. K. Mohapatra)  
Member (T)

-s-d-1

(Ina Malhotra)  
Member (J)